

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:270
ANSWERED ON:23.11.2012
INTEGRATED CHILD PROTECTION SCHEMES
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has not launched the Integrated Child Protection Scheme (ICPS) throughout the country including Lakshadweep Islands;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The Government, in the Ministry of Women and Child Development has introduced the Integrated Child Protection Scheme (ICPS) for implementation throughout the country with the objective of creating a protective environment for children, especially those in difficult circumstances. All States and UTs, except Jammu & Kashmir, have signed the Memorandum of Understanding (MoU) with the Central Government for implementation of the Scheme. The Union Territory of the Lakshadweep Islands has signed the MoU on 13.08.2010.

(b) & (c): ICPS has not been introduced in the State of Jammu & Kashmir as the State Government has to amend its Juvenile Justice Act to bring it in line with the provisions of the Juvenile Justice (Care and Protection of Children) Act [JJ Act] enacted by the Central Government. The Ministry of Women and Child Development has taken up the matter with the State Government of Jammu and Kashmir to amend its JJ Act expeditiously.